

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 31st January, 2019

No.HC.VII-10/2019 / 408 /A. In continuation of this Registry's Notification No.HC.VII-14/2018/7417-7570/A. Dated 20.12.2018, the following Officers in Grade-II and III of the Assam Judicial Service, are directed to hand over charge of their Court and Offices on or before 30th March, 2019 and join their respective new place of postings:-

1. Smti Bipaakkhi Borthakur, Secretary, District Legal Services Authority, Bongaigaon (under order of transfer as Chief Judicial Magistrate, Sivasagar)
2. Shri Chaturjya Prasad Talukdar, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar (under order of transfer as Secretary, District Legal Services Authority, Bongaigaon)
3. Shri Naguib Ahmed, Additional Chief Judicial Magistrate, Cachar, Silchar (under order of transfer as Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar)
4. Shri Mrinal Newpane, Sub-Divisional Judicial Magistrate (M), Lakhimpur (under order of transfer as Addl. Chief Judicial Magistrate, Cachar, Silchar)
5. Shri Dhiraj Kumar Kalita, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar (under order of transfer as Sub-Divisional Judicial Magistrate (M), Lakhimpur)
6. Shri Devojoyoti Bhuyan, Judicial Magistrate, 1st Class, Dibrugarh (under order of transfer as Sub-Divisional Judicial Magistrate (S), Cachar, Silchar)

The District and Sessions Judges concerned will ensure that the above Officers hand over charge of their Court and Offices on or before 30th March, 2019.

By Order,
Sd/- Mridul Kumar Kalita,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-10/2019 / 409 - 417 /A.

Dated 31.01.2019

Copy to:-


1. The L.R. -cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Bongaigaon/ Cachar, Silchar/Dibrugarh

Contd.....


31/1/2019

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4. Smti Bipaakkhi Borthakur, Secretary, District Legal Services Authority, Bongaigaon (under order of transfer as Chief Judicial Magistrate, Sivasagar), with reference to her application No.DLSA/BGN-1-VI/2017-19/19 dated 10.01.2019.
5. Shri Chaturjya Prasad Talukdar, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar (under order of transfer as Secretary, District Legal Services Authority , Bongaigaon)
6. Shri Naguib Ahmed, Additional Chief Judicial Magistrate, Cachar, Silchar (under order of transfer as Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar)
7. Shri Mrinal Newpane, Sub-Divisional Judicial Magistrate (M), Lakhipur (under order of transfer as Addl. Chief Judicial Magistrate, Cachar, Silchar)
8. Shri Dhiraj Kumar Kalita, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar (under order of transfer as Sub-Divisional Judicial Magistrate (M), Lakhipur)
9. Shri Devojoyoti Bhuyan, Judicial Magistrate, 1st Class, Dibrugarh (under order of transfer as Sub-Divisional Judicial Magistrate (S), Cachar, Silchar)


21/1/2019
REGISTRAR (VIGILANCE)


21/01/2019